## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 169 OF 2017 & IA NO. 254 OF 2017

Dated: 13<sup>th</sup> November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Ultratech Cement Limited (Unit-Birla White Works) .... Appellant(s)

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal

Ms. Anushree Bardhan for R-3

Mr. R. K. Mehta

Ms. Himanshi Andley for R-4

## ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>30.01.2018.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd